NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 565 of 2020

IN THE MATTER OF:

Prashant Goyal,
Suspended Director, Baldeo Metals Pvt. Ltd. ...Appellant
Versus
Tata Capital financial services Ltd. & Anr. ...Respondents

For Appellant: **Mr. Gaurav Srivastava and Mr. Drabesh Jha, Advocates.**
For Respondent: **Mr. Savyasachi K. Sahai, Advocate for R-1.**
Mr. Dhiren Shah, Advocate for IRP.
Mr. Prabhat Ranjan Singh, Advocate.

O R D E R
(Virtual Mode)

11.11.2020 Learned Counsel for the Appellant states that two of his staff members have been reported Corona Positive and his office is in containment zone and he does not have access to his office or the files and thus he is not in a position to argue the Appeal.

It is stated that the Appellant would file Written-Submissions as directed earlier by next date. The Appellant may file Written-Submissions before next date as directed on 14th October, 2020.

List the Appeal 'For Admission (After Notice)' Hearing on **14th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn/